

ITEM NO.1

COURT NO.4

SECTION IX

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).  
10093-10094/2016

(Arising out of impugned final judgment and order dated 23-12-2014  
in FA No. 466/2010 04-07-2015 in FA No. 466/2010 04-07-2015 in CA  
No. 1698/2015 passed by the High Court Of Judicature At Bombay)

AKHIL BHARTVARSHIYA MARWARI AGARWAL  
JATIYA KOSH AND ORS.

Petitioner(s)

VERSUS

BRIJLAL TIBREWAL AND ORS.

Respondent(s)

(and IA No.3133/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS)

WITH

SLP(C) No. 15056/2016 (IX)

CONMT.PET.(C) No. 25-26/2018 in SLP(C) No. 10093-10094/2016 (IX)  
(FOR ADMISSION)

Date : 27-11-2018 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI  
HON'BLE MR. JUSTICE ASHOK BHUSHAN  
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. C.A. Sundaram, Sr. Adv.  
Mr. Shyam Divan, Sr. Adv.  
Mr. Jatin Zaveri, AOR  
Mr. Suraj Iyer, Adv.  
Mr. Neel Kamal Mishra, Adv.  
Ms. Rohini Musa, Adv.  
Mr. Abhishek Gupta, Adv.  
Mr. Zafar Inayat, Adv.

For Respondent(s) Mr. Neeraj Kishan Kaul, SR. Adv.  
Mr. P.S. Patwalia, Sr. Adv.  
Mr. R.P. Bhatt, Adv.  
Mr. Ashok M. Saroagi, Adv.  
Ms. Vithika Garg, Adv.  
Ms. Sangeeta Kumar, AOR  
Mr. R.R. Verma, Adv.  
Ms. Vidushi Garg, Adv.  
Mr. Bhushan Oza, Adv.

Mr. Pallav Shishodia, Sr. Adv.  
Ms. Priti Purandare, Adv.  
Mr. Anand Sukumar, Adv.  
Mr. Bhupesh Kumar Pathak, Adv.  
Ms. Meera Mathur, AOR

Mr. Nishant Ramakantrao Katneshwarkar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

(ASHWANI THAKUR)  
COURT MASTER (SH)

(RAJINDER KAUR)  
BRANCH OFFICER